

In view of the Hon'ble Court's direction as contained in Court's Letter No. 42239-275/2015/ Computer Cell dated 29-7-2015 a District Court Computer Committee is re-constituted with immediate effect consisting of the following officers as member of the committee for computerization under Phase II of the E-Courts Project :-

(A) - District Court Computer Committee, Rohtas, Sasaram.

1. Sri Om Prakash Srivastava,  
Addl. District & Sessions Judge-V, - Member  
Rohtas at Sasaram  
(Computer knowing Officer)
2. Sri Rajesh Kumar No.II, - Member  
Sub-Judge-I(Civil Judge, Senior Division)  
Rohtas at Sasaram
3. Sri Mukesh Kumar, *District* System Administrator  
Office Clerk of the Court of  
Addl.District & Sessions Judge-VI,  
Rohtas at Sasaram
4. Sri ~~Md~~ Khawaza Atiqur Rahman, - System Administrator  
Assistant Accountant,  
(Civil Court, Sasaram(Rohtas))

This committee would perform the overall monitoring of the project implementation in the District under the overall supervision of the District & Sessions Judge, Rohtas at Sasaram. This Committee would work in close co-ordination with the Central Project Coordinator (CPC) of the High Court. The Committee would undertake the various tasks of computerization at District and Taluka /Tehsil /Sub-division levels.

(B) Nodal Officer :

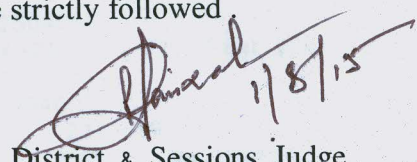
In view of the Hon'ble Court's direction as contained in Court's Letter No. 42239-275/2015/ Computer Cell dated 29-7-2015, Sri Prabhat Kumar Srivastava, Munsif-II-Cum-J.M.-I,(Now promoted as a Sub-Judge(Civil Judge, Senior Division) Sasaram is appointed as Nodal Officer of the Judgeship of Rohtas for computerization of Courts .

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The Nodal Officer of the Court complex will be the point of day to day contact for the CPC of the Hon'ble High Court for follow up and monitoring of the Project Progress and resolving the implementation issues.

The above instruction should be strictly followed.

Inform all Concerned

  
District & Sessions Judge  
Rohtas, Sasaram